

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: JBM HOMES PRIVATE LIMITED Date of Commencement of Liquidation: 12-09-2023; List of Stakeholders as on Date: 11-11-2023; Name of IP: Venkataraman Subramanian; Process Number: 1; Last 5 digit of registration number: 13433

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0	0	0	0	0	NA
2	Liquidation costs incurred till date							952461	NA
3	Secured financial creditors	1	1751818220	1	1750820000	0	998220	0	Annexure 3
4	Unsecured financial creditors	23	186464379	2	87028538	0	99435841	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	Annexure 5
6	Operational creditors (Employees)	0	0	0	0	0	0	0	Annexure 6
7	Operational creditors (Government Dues)	3	1759110	3	1759110	0	0	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	20	104672952	15	80344890	0	24328062		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	1777246	1	1777246	0	0	0	Annexure 9
Total		48	2046491907	22	1921729784	0	124762123	952461	